

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.404
CA(CAA)/11/ND/2023

IN THE MATTER OF:

Sentinels Security Private Limited	...	Applicant
Versus		
Bosika Holdings Private Limited	...	Respondent

Order under Section 230-232, Sec 234 of Companies Act, 2013.

Order delivered on 14.03.2023

Coram:

Mr. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

As prayed by the Ld. Counsel for the Petitioner, hearing is deferred to enable him to put forth his submissions.

List on **11.04.2023**.

Sd/-

DR. BINOD KUMAR SINHA,
MEMBER (TECHNICAL)

Sd/-

ASHOK KUMAR BHARDWAJ,
MEMBER (JUDICIAL)